

Ministerial Committee has been constituted to review and revise the Central Incentive Scheme and is expected to submit its report shortly.

Supply of gas to gas turbine plant at Uran in Maharashtra

1373. SHRI D.B. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that on a firm commitment by Government for supply of gas as fuel for production of electricity, the Government of Maharashtra (Maharashtra State Electricity Board) have invested an amount of Rs. 200 crores for gas turbine plant at Uran in Raigad district;

(b) whether the supply of gas was drastically cut down resulting in under-utilisation of capacity of the plant to the extent of 25% only;

(c) if so, the reasons for this cut and the extent of the cut; and

(d) the present position with regard to requirement of gas for turbines at Uran and actual supply of gas there ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No firm commitment has been made at any time by the Government for supply of gas for generation of power to the Uran Power Project of Maharashtra State Electricity Board. After meeting gas requirements of the consumers in the priority sector viz., fertilizers, whatever surplus associated gas from Bombay High is available is being supplied MSEB, on a fallback basis;

(b) and (c) With the increase in gas off-take by the consumers in the priority sector for whom gas supply has been committed on a sustained basis, the surplus availability of associated gas from Bombay High for supply to fallback consumers has gone down.

(d) As explained in (a) above, all the surplus associated gas from Bombay High is being supplied to Uran Power Project of

MSEB. The quantities of gas supplied are on the average 0.90 Million Cubic Metres per day (MMCMD) in January 1986, and 1.33 MMCMD in February 1986.

Setting up of refinery plant in Maharashtra

1374. SHRI GURUDAS KAMAT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have taken a decision to set up a Refinery plant in Maharashtra and;

(b) if so, when the proposed plant is likely to be commissioned and what would be the capacity of the plant ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) There is no such proposal in the 7th plan.

(b) Does not arise.

Constitution and Functions of the proposed industrial policy planning group

1375. DR. B. L. SHAILESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have since finalised the constitution and functions of the proposed high powered Industrial Policy Planning Group;

(b) if so, the details there-of;

(c) whether this Group will also have some industrialists as its members;

(d) if so, their number; and

(e) the manner of their selection and appointment and whether they will be chosen regionwise or industry wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) to (e). Do not arise.

**Haldia-Barauni pipeline in Raniganj
Coalfield (West Bengal)**

1376. SHRI INDRAJIT GUPTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there have recently been some major fires threatening the safety of the Haldia-Barauni Oil Pipeline in the Raniganj Coalfield area of West Bengal;

(b) if so, whether this continuing hazard is due to the faulty alignment of the pipeline as was established before the Takru Commission; and

(c) whether any action has been taken against the officers responsible and/or the Bechtel Corporation of USA which designed and laid the pipeline ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No fire which can be considered a threat to the pipeline has been reported recently.

(b) Recommendation of a Technical Committee (not Takru Commission) with regard to the continuance of the pipeline in its present alignment were accepted by Government.

(c) Does not arise.

**U.S. Investment Collaboration in
Public Sector Industries**

1377. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of INDUSTRY be pleased to state :

(a) whether in view of the recent liberalisation in investment, import and industrial policies, USA has come forward with fresh proposals for investment and collaboration in vital areas of infrastructure; and

(b) if so, the industries in public sector which are going to be benefited by the recent dialogue and deliberations of the Indo-US joint commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Government of India and the United States have concluded a Memorandum of Understanding (MOU) on technology transfer. The two Governments have also finalised the Implementation Procedures of MOU. Following these developments, the US Government has issued export licences for several computer systems ordered by Government, public sector, educational and private organisations. Both Governments are interested in promoting trade and collaboration in advanced technology.

The initiative for selection of sources of technology is left to the Indian Entrepreneurs. They explore the alternative sources of technology, make a techno-economic analysis of the proposed foreign collaboration and select the foreign collaborator whose offer suits them best.

**Role of private sector for industrial
growth**

1378. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of INDUSTRY be pleased to state :

(a) whether greater private sector contribution for the industrial growth and development is envisaged during the Seventh Five Year Plan period;

(b) if so, the details thereof;

(c) whether the US-backed Business International held a meeting with Government for facilitating foreign investment in this country;

(d) if so, the outcome thereof; and

(e) the names of the 80 member-companies from US, France, UK, Switzerland etc. which come under the above Business International ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). An investment of Rs. 54236 crores has been envisaged during the